

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-211/2013/7902/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the ^{sd} 23 August, 2023

Sub: **Station leave permission.**

Ref:- Your letter No. DJ/DH/I-1/2023/2722/Estt, dtd. 16.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the evening of 17.08.2023 till the morning of 21.08.2023**, as prayed for. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/r
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-211/2013/7903/A, dated , 23-08-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

sd/r
JT. REGISTRAR (VIGILANCE)
sd